

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 125(ND)10  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017**

**NAME OF THE COMPANY:** Sh. Niranjan Lal Data Vs. M/s. Data Infocom Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Amol Vyas and Mr. Vivek Malik, Advocates for  
Petitioners.

Ms. Swaralipi Deb Roy, Advocate for the Respondent.

**ORDER**

The petitioner's arguments were concluded on 10.01.2017.  
Thereafter despite opportunities, the respondents have not  
addressed their arguments.

2. Ms. Swaralipi Deb Roy, Ld. Counsel appearing for counsel  
for the Respondents prays for an adjournment on the grounds that  
the counsel is in personal difficulty.

3. To come up on 02.03.2017.

Sd/-  
**(Ina Malhotra)**  
**Member Judicial**